

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A. No. 609/98

Friday, this the 24th day of April, 1998.

CORAM:

HON'BLE MR AV HARIDASAN, VICE CHAIRMAN

HON'BLE MR SK GHOSAL, ADMINISTRATIVE MEMBER

C.C.Sasikala,
W/o Bhasi,
House No.23/1083 A,
Tharepadath, Palluruthy,
Kochi-682 006.

- Applicant

By Advocate Mr PC Sebastian

Vs

1. Assistant Superintendent of Post Offices,
Kochi Sub Division,
Kochi-682 001.

2. The Senior Superintendent of Post Offices,
Ernakulam Division,
Kochi-682 011.

3. The Director General,
Department of Post,
Dak Bhavan,
New Delhi.

- Respondents

By Advocate Mr TPM Ibrahim Khan, SCGSC(rep)

The application having been heard on 24.4.98, the
Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR AV HARIDASAN, VICE CHAIRMAN

The applicant who is presently working as a Part-time Sweeper in the Postal Department for the last 14 years, is a candidate for selection and appointment to the post of Extra Departmental Delivery Agent, Azheekal P.O. She has submitted a representation on 10.12.97. Apprehending that the respondents would make the selection ignoring her preferential claim, based on the instructions of the Director General, Department of Posts

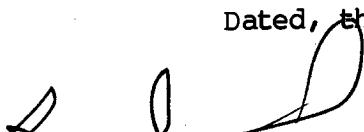
letter dated 6.6.88 A-4, the applicant has filed this application for a declaration that she is entitled to be considered for appointment to the vacancy of EDDA, Azheekal.P.O. under the 1st respondent on a preferential basis in accordance with the provisions contained in A-4, and for a direction to the 1st respondent to consider her for such appointment accordingly.

2. When the application came up for hearing, learned counsel of the respondents states that the respondents would consider the case of the applicant for appointment to the post of EDDA, Azheekal.P.O. taking into account all the Departmental instructions and the rules including A-4 and make a final selection.

3. In the light of what is stated above, the application is disposed of directing the respondents to take a decision regarding selection and appointment to the post of EDDA, Azheekal P.O. considering the case of the applicant in the light of A-4 circular and other orders, rules and instructions on the subject.

No costs.

Dated, the 24th April, 1998.


(SK GHOSAL)
ADMINISTRATIVE MEMBER


(AV HARIDASAN)
VICE CHAIRMAN

trs/24498

List of Annexures

1. Annexure-A4: Letter No.17-141/88-EDC & TRG dt. 6.6.88 issued by the 3rd respondent reproduced in Swamy's Compilation of Service Rules for Extra Departmental staff in Postal Department sixth Edition 1995.

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